

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3053
ANSWERED ON:13.12.2006
DEEP WATER INTERNATIONAL CONTAINER TRANSHIPMENT TERMINAL
Francis George Shri K.

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government has sanctioned the development of several Deep Water International Container Transshipment Terminals in the country; and

(b) if so, the details thereof and the number of such Terminals sanctioned, State-wise?

Answer

MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU)

(a) to (b): Under the National Maritime Development Programme, a total of 276 projects in the Major Ports involving an investment of Rs.55,804 crores have been identified. These include projects for development of container terminals/ berths in various Major Ports. For the development of an International Container Transshipment Terminal (ICTT) at Cochin Port on Build, Operate and Transfer (BOT) basis, the Cochin Port Trust has signed a License Agreement on 31.1.2005 with a private terminal operator. However, identification and award of projects in the Major Ports including those for development of container terminal/berths is an on-going process, keeping in view the demands of maritime trade.